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Title: Presentation of the 31<sup>st</sup> and 32<sup>nd</sup> Reports Standing Committee On Personnel, Public Grievances, Law And Justice.

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DR. C. KRISHNAN (POLLACHI): Sir, I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) of the Standing Committee on Personnel, Public Grievances, Law & Justice:

- (1) 31st Report on Action Taken Replies of the Government on the recommendations/observations contained in the 25th Report on Demands for Grants (2008-09) of the Ministry of Personnel, Public Grievances and Pensions; and
  - (2) 32nd Report on Action Taken Replies of the Government on the recommendations/observations contained in the 26th Report on Demands for Grants (2008-09) of the Ministry of Law and Justice.
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